

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:480
ANSWERED ON:26.02.2015
SENSITIVITY TO GENDER EQUALITY
Patil Shri Bheemrao Baswanthrao

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has felt the need to make judges more sensitive to gender equality;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (c): Madam, the Government has requested all Chief Justices of High Courts to sensitize the judiciary to gender justice and gender issues.

National Judicial Academy (NJA), Bhopal, an autonomous body registered under the National Societies Registration Act, 1860, is an Apex body to impart judicial training to Judges/Judicial officers of the country. The Academy organizes sensitization programmes on gender issues. The Chief Justices of High Courts have also been advised to use the State Judicial Academies in this regard.